



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 51/14	TP 64/16	Hearing	397-398	Puttanarayanappa Nadikeraiah & 3 Ors. Vs Bindu Labels Pvt. Ltd., & Anr.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	P. DAKSHAYANI 9900814126	A. Representative of Petitioners	
2.	PRADEEP 9036841647	Respondents	

PCS for petitioner is present. Counsel for respondent is present. He requested for adjournment as the senior counsel is unable to attend the Tribunal today as he is held up in the High Court of Karnataka. PCS for petitioner vehemently opposed the adjournment.

Since the senior counsel is held up in the Hon'ble High Court of Karnataka and is unable to attend the Tribunal today, one last chance is given to the respondent to argue the matter.

List it on 30.08.2017.


MEMBER (J)


MEMBER (T)